

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 387/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: Unimode Oversease Ltd.

SECTION OF THE COMPANIES ACT: 100-104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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- | | | | | |
|----|-------------------|--|--|--|
| 1) | P. Nagesh | | | |
| 2) | Ashutosh
Gupta | | | |
| 3) | Gowran
Rama | | | |
| 4) | Dhanu
Gupta | | | |
| 5) | Sankar | | | |

} Advocates for Petitioners -

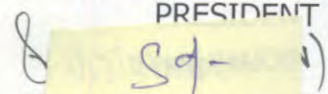


ORDER

Order reserved.

- Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(R. VARADHARAJAN)
MEMBER (J)